

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

(IB)404(PB)/2017

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2017

NAME OF THE COMPANY: M/s Durlum India Pvt. Ltd. Vs. Piccadily Hotels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s): Mr. Kumkum Gupta, Advocate


For the Respondent (s): Mr. Navin Kumar, Advocate

ORDER

A request for adjournment is being made on behalf of the Petitioner's Counsel on grounds of his personal difficulty. The same is not objected to by the Ld. Counsel for the Respondent.

At request adjourned to 29th November, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)